

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:345
ANSWERED ON:05.09.2012
CENTRAL ASSISTANCE FOR MDMS
Singh Shri Ganesh;Tandon Shri Lal Ji

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the assistance provided to the States by the Union Government under Mid Day Meal Scheme (MDMS) during the last three years and the current year, State-wise;
- (b) the criteria adopted for determining the Central assistance under the scheme;
- (c) whether the said criteria is uniform for all the States and if so, the details thereof;
- (d) whether any prior consultation is also done with the States before release of such assistance; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e) A Statement is laid on the Table of the Sabha.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 345 for 05.09.2012 by Shri Lalji Tandon and Shri Ganesh Singh regarding Central Assistance for MDMS.

(a): Details of funds released State/UT-wise, under Mid Day Meal Scheme (MDMS) in the last three years, and the current year are given at Annexure.

(b) to (e) Annual Central assistance is released in two installments. The criteria for determining the Central assistance for each State/UT are as under:

- i. number of children,
- ii. number of working days for serving mid day meals approved for each State/UT,
- iii. 100 grams of wheat/rice, 20 grams of pulses, 50 grams of vegetables and 5 grams of oil/fat per child at primary stage,
- iv. 150 grams of wheat/rice, 30 grams of pulses, 75 grams of vegetables and 7.5 grams of oil/fat per child at upper primary stage,
- v. the components of Central Assistance such as Foodgrains (wheat/rice), cost of transportation of foodgrains from FCI godowns to the school level, funds for Monitoring, Management and Evaluation and for procurement of kitchen devices, are provided as 100% grant by the Central Government as per approval of Programme Approval Board, and
- vi. the cost of cooking mid day meals, construction of kitchen cum stores and honorarium to cook cum helpers is also provided on sharing basis to NER States on 90:10 basis and to other States/UTs on 75:25 basis.

These criteria are applicable to all States/UTs. However, transportation costs are provided on the basis of rates fixed by the concerned State for the Public Distribution System of foodgrains in North Eastern & three hilly states viz. Himachal Pradesh, Jammu & Kashmir and Uttarakhand, whereas in other States/UTs, these costs are provided at a flat rate. The approvals for construction costs of kitchen-cum-stores are given based on State Schedule of Rates.

The Annual Work Plan and Budget submitted by the States/UTs is reviewed and analysed by the Programme Approval Board for the MDMS in consultation with respective states.